

(2023) 05 AHC CK 0076

Allahabad High Court

Case No: Writ-C No. 27768 Of 2019

Bata India Limited And
Another

APPELLANT

Vs

U.P. State Micro And
Small Enterprise
Facilitation Council And
Another

RESPONDENT

Date of Decision: May 31, 2023

Acts Referred:

- Micro, Small and Medium Enterprises Development Act, 2006 - Section 2(n), 15, 16, 17, 18, 18(1), 18(2), 18(3), 18(4), 21(1)(i), 21(1)(ii), 21(1)(iii), 21(1)(iv), 23, 24
- Arbitration and Conciliation Act, 1996 - Section 2(e), 7(1), 8, 8(1), 11(6), 65, 76(4), 80, 80(1), 81

Hon'ble Judges: Mahesh Chandra Tripathi, J; Manjive Shukla, J

Bench: Division Bench

Advocate: Chandra Bhan Gupta, Ashok Kumar Singh, Sujeet Kumar

Final Decision: Dismissed

Judgement